

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI


C.S.A. No. 158/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE PARTIES: M/s. Deshraj Investments & Trading Company Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant Saha	Advocate	

Common Order

CSA No.157/230-232/NCLT/MB/MAH/2017
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CSA No.160/230-232/NCLT/MB/MAH/2017
CSA No.161/230-232/NCLT/MB/MAH/2017
CSA No.162/230-232/NCLT/MB/MAH/2017

Company Applications are allowed. Vide separate order.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)